

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 653**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

POLICE ENCOUNTER

653. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed by police in encounters during each of the last three years and the current year, State-wise;

(b) whether cases have been reported to National Human Rights Commission as per the guidelines regarding deaths caused in police action and magisterial enquiry has been held; and

(c) if so, the details thereof and the action taken in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): On 12.05.2010, the National Human Rights Commission (NHRC) has circulated guidelines to the State Government/ UTs in dealing with cases of deaths occurring in police action emphasizing that all cases of deaths in police action in the states shall be reported to the NHRC by the Senior Superintendent of Police/ Superintendent of Police of the District within 48 hours and subsequent report along with Post-mortem report, Inquest report and findings of the magisterial enquiry/ enquiry by senior officers must be sent within three months.

Prompt prosecution and disciplinary action must be initiated against all delinquent officers found guilty in the magisterial enquiry/ police investigation.

State-wise statement of cases registered by the NHRC on the basis of the intimations received in respect of the killing in Police encounter during the last three years (2014-15, 2015-16, 2016-17) and current year up to 10.12.2017 is at Annexure-I.

Information in respect of part (a) to (c) of Lok Sabha Unstarred Question No. 653 for 19.12.2017

Statement Showing State-wise Total No. of Cases Registered on the basis of Intimation received by NHRC of Deaths in Police Encounter during 2014-15, 2015-16, 2016-17 and 2017-18 (upto 10.12.2017)

State/UT Name	01.04.2014 to 31.03.2015	01.04.2015 to 31.03.2016	01.04.2016 to 31.03.2017	01.04.2017 to 10.12.2017
	Number of Cases Registered	Number of Cases Registered	Number of Cases Registered	Number of Cases Registered
ANDHRA PRADESH	4	4	3	1
ARUNACHAL PRADESH	4	1	3	1
ASSAM	82	43	31	9
BIHAR	0	2	4	0
GOA	0	0	0	0
GUJARAT	0	0	0	0
HARYANA	2	9	2	2
HIMACHAL PRADESH	0	0	0	0
JAMMU & KASHMIR	0	0	0	0
KARNATAKA	1	1	2	2
KERALA	0	0	1	0
MADHYA PRADESH	6	3	1	1
MAHARASHTRA	11	3	8	6
MANIPUR	1	8	3	2
MEGHALAYA	22	15	10	3
MIZORAM	0	0	0	0
NAGALAND	0	0	0	0
ODISHA	6	7	9	5
PUNJAB	2	2	2	0
RAJASTHAN	0	0	0	2
SIKKIM	0	0	0	0
TAMIL NADU	0	1	2	1
TRIPURA	0	0	0	0
UTTAR PRADESH	7	5	4	21
WEST BENGAL	3	5	1	1
ANDAMAN & NICOBAR	0	0	0	0
CHANDIGARH	0	0	0	0
DADRA & NAGAR HAVELI	0	0	0	0
DAMAN & DIU	0	0	0	0
DELHI	2	2	1	1
LAKSHADWEEP	0	0	0	0
PUDUCHERRY	0	0	0	0
CHHATTISGARH	23	48	75	23
JHARKHAND	10	17	7	5
UTTARAKHAND	0	0	0	1
TELANGANA	2	3	0	0
ALL OVER INDIA	0	0	0	0
FOREIGN COUNTRIES	0	0	0	0
GRAND TOTAL	188	179	169	87
